

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

C & C Construction Ltd.

Through Navneet Kumar Gupta, (RP)

...Appellant

Versus

Power Grid Corporation of India Ltd.

...Respondent

Present:

For Appellant:

For Respondent:

ORDER

07.02.2020 Post the Appeal 'For Hearing' on **27th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

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